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RESERVE BANK OF INDIA

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June 23, 2005

**Reserve Bank cancels Certificate of Registration of
Labham Finance Limited, Secunderabad**

The Reserve Bank of India, has on June 20, 2005 cancelled the certificate of registration issued to Labham Finance Limited having its registered office at 7-2-709, Pot Market, Secunderabad-500 003 for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan
Manager**

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